## GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:3255 ANSWERED ON:17.03.2015 URBAN WASTE P. Shri Nagarajan

## Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware that only 20% of urban waste gets treated properly across the country;
- (b) if so, the details thereof;
- (c) whether the Central Pollution Control Board has issued a notification to this effect under the relevant Acts; and
- (d) if so, the details thereof and the action taken thereon?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE. ( SHRI PRAKASH JAVADEKAR)

- (a) and (b) As per the available information, about 1,44,165 tons per day (TPD) of municipal solid waste is generated in the country of which 1,15,742 TPD is collected, out of which 32,871 TPD is treated.
- (c) and (d) Waste management is state subject. This Ministry has notified the Municipal Solid Wastes (Management and Handling) Rules, 2000 under the Environment (Protection) Act, 1986. The Rules provide the criteria and procedure for the management of municipal solid wastes. As per these Rules, municipal authorities are the implementing agencies and responsible for development of infrastructure for collection, segregation, transportation, processing and disposal of the waste for the area under their jurisdictions. The Ministry has asked States/ Union Territories to ensure implementation of these rules. The CPCB has prepared a model action plan for management of municipal solid waste for guidance of States/ Union Territories. Further, CPCB has issued directions to State Pollution Control Boards/ Pollution Control Committees for directing municipal authorities for implementation of these rules.